

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 1140 –JK (LD) of 2025

DATED:- 23 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Forest Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition,if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 23- 01- 2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No.-1140 -JK(LD) of 2025 dated 23.01.2025

S No.	Case Title	OIC
1	<p>i. WPC No. 2255/2024 titled Imtiyaz Hussain Dar Vs UT of J&K and others.</p> <p>ii. WPC No. 2263/2024 titled Zahoor Ahmad Mir Vs UT of J&K and others.</p> <p>iii. WPC No. 2503/2024 titled Haji Gh. Nabi Sofi and others Vs UT of J&K and others.</p> <p>iv. WPC No. 2525/2024 titled Aftab Stone Crusher Vs UT of J&K and others.</p> <p>v. WPC No. 2527/2024 titled Wani Stone Crusher Vs UT of J&K and others.</p> <p>vi. WPC No. 2524/2024 titled Khan Stone Crusher Vs UT of J&K and others.</p> <p>vii. WPC No. 2511/2024 titled National Stone Crusher Vs UT of J&K and others.</p> <p>viii. WPC No. 2513/2024 titled Bismillah Stone Crusher Vs UT of J&K and others.</p> <p>ix. WPC No. 2572/2024 titled Sajad Ahmad Khan (SAM Brick Kiln) Vs UT of J&K and others.</p> <p>x. WPC No. 2549/2024 titled Thakur Stone Crusher Vs UT of J&K and others.</p> <p>xi. WPC No. 2531/2024 titled Feroz Ali Bhat and others Vs UT of J&K and others.</p> <p>xii. WPC No. 2556/2024 titled Gousia Stone Crusher Vs UT of J&K and others.</p> <p>xiii. WPC No. 2556/2024 titled International Stone Crusher Vs UT of</p>	<p>Mr. Abhijeet Joshi, Regional Director, J&K PCC, Kashmir (e-mial : regionaldirectorkmr@gmail.com Mob. No. 9419169067)</p>

Revised

Jm

	<p>J&K and others.</p> <p>xiv. WPC No. 2562/2024 titled Bismillah Stone Crusher Vs UT of J&K and others.</p> <p>xv. WPC No. 2567/2024 titled Reyaz Ahmad Sofi Vs UT of J&K and others.</p> <p>xvi. WPC No. 2512/2024 titled Kohinoor Stone Crusher Vs UT of J&K and others.</p> <p>xvii. WPC No. 2711/2024 titled Abrar Stone Crusher Vs UT of J&K and others.</p> <p>xviii. WPC No. 2723/2024 titled Mohd Ibrahim Madoo Stone Crusher Vs UT of J&K and others. and</p> <p>xix. WPC No. 2556/2024 titled Mohsin Hussain (Mir Construction Khanda) Stone Crusher Vs UT of J&K and others.</p>	
2	<p>i. OWP No. 2774/2024 titled India Pride Stone Crusher Vs State of J&K and others.</p> <p>ii. WPC No. 2832/2024 titled M/s Kalika Stone Crusher Vs UT of J&K and others.</p> <p>iii. WPC No. 2845/2024 titled M/s Mazdoor Kissan Brick Kiln Vs UT of J&K and others.</p> <p>iv. WPC No. 2858/2024 titled M/s Vasudev Constructions Vs UT of J&K and others.</p> <p>v. WPC No. 2875/2024 titled M/s Riyaz Stone Crusher Vs UT of J&K and others.</p> <p>vi. WPC No. 2925/2024 titled M/s Safa Stone Crusher Vs UT of J&K and others.</p> <p>vii. WPC No. 2964/2024 titled M/s Sukrala Stone Crusher Vs UT of J&K and others.</p>	<p>Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu (regionaldirectorjkspcbjmu@gmail.com, 9419172132)</p>

Reyaz

JM

	<p>viii. WPC No. 2963/2024 titled M/s Sheetla Stone Crusher Vs UT of J&K and others.</p> <p>ix. WPC No. 3019/2024 titled M/s New Trikuta Stone Crusher Vs UT of J&K and others.</p> <p>x. WPC No. 2996/2024 M/s Tawi Infra-Structure Vs UT of J&K and others.</p> <p>xi. WPC No. 3041/2024 titled M/s Sant Enterprise Vs UT of J&K and others.</p> <p>xii. WPC No. 3056/2024 titled M/s Shiv Shanker Stone Crusher Vs UT of J&K and others.</p> <p>xiii. WPC No. /2024 titled M/s Basanter Stone Crusher Vs UT of J&K and others.</p>	
3	<p>i. OWP No. 2124/2018 titled Sadari Lal Vs State of J&K and others.</p> <p>ii. WPC No. 329/2024 titled Bhanu Partap Singh Vs UT of J&K and others.</p> <p>iii. WPC No. 506/2024 titled Sant Enterprises Vs UT of J&K and others.</p> <p>iv. WPC No. 550/2024 titled Shree Ram Stone Crusher Vs UT of J&K and others.</p> <p>v. WPC No. 558/2024 titled Rajeev Kumar and others Vs UT of J&K and others.</p> <p>vi. WPC No. 557/2024 titled Sanjay Kumar Vs UT of J&K.</p> <p>vii. WPC No. 581/2024 titled Balaji Stone Crusher Vs UT of J&K and others.</p> <p>viii. WPC No. 606/2024 titled Baba Shistiya Screening Plant, Taraf Tajwal Stone Crusher Vs UT of J&K and others.</p> <p>ix. WPC No. 602/2024 titled Upkar</p>	<p>Ms. Shaveta Jandial, (IFS) Regional Director, Pollution Control Committee, Jammu (regionaldirectorjkspcbmu@gmail.com, 9419172132)</p>

Neysage

Jm

<p>Stone Crusher Vs UT of J&K and others.</p> <p>x. OWP No. 504/2007 titled Residents of Village Chak Koor and others Vs State of J&K and others</p> <p>xi. WPC No. 2387 titled Inhabitants of Village Mandiwala Bandwal Jourian Jammu vs UT of J&K and others.</p> <p>xii. WPC No. 2401/2024 titled M/s B.D Gupta and Co. and Anr Vs UT of J&K and others.</p> <p>xiii. WPC No. 2493/2024 titled Kailashpati Brick Kiln and Anr Vs UT of J&K and others.</p> <p>xiv. WPC No. 2498/2024 titled M/s ABK Durga Stone Crusher Vs UT of J&K and others.</p> <p>xv. WPC No. 2554/2024 titled Jai Kiln and Anr Vs UT of J&K and others.</p> <p>xvi. LPA No. 229/2024 titled Pooja Devi Proprietor M/s Keshav Industries Jourian, Jammu Vs Inhabitants of Village Mandiwala Bandwal Tehsil Jourian Jammu and others.</p>	
---	--

Devsingh

Jm